

Designation	Number employed
4. Machinists	31
5. Welders	5
6. Turners	2
7. Blacksmith	2
8. Tin-Smith	2
9. Crane Drivers	4
10. Motor Drivers	6
11. Mechanics	2
12. Painters	22
13. Mate	2
14. Store-boys	3
15. Grinders	4
16. Store Attendants	2
17. Boiler Attendants	2
18. Fireman	3
19. Autoclave door-man	1
20. Air Compressor Attendant	1
21. Sweepers	4
22. Malis	4
23. Junior Electricians	1
24. Armature Winder	1
25. Sub-Station Attendants	3
26. Wire-man	1
27. Hammer-man	1
28. Jamadar	1
29. Mixing Supervisor	1
30. Cutters	2
31. Laboratory Attendant	1
32. Mixer-man	1
33. Khalasis	42
34. Helpers	104
35. Beldars	234
TOTAL	610

MULTI-VOCATIONAL INSTITUTES

15. SHRI M. P. BHARGAVA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Government propose to start six multi-vocational institutes for imparting training in various vocations; and

(b) whether the places for starting these institutions have been selected?

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): (a) The Government propose to start 61 (sixty-one) and not six new Industrial Training Institutes for imparting training in various vocations during the Second Five Year Plan.

(b) Towns in the different States for starting these Industrial Training Institutes have been selected.

SET-BACK TO INDIAN TEA INDUSTRY DUE TO COMPETITION IN FOREIGN MARKETS

16. SHRI MAHESWAR NAIK: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Indian tea export trade is confronted with serious competition in foreign markets and many non-Indian concerns in India are transferring their investment establishments to tea growing countries outside India and the Indian tea industry is threatened with a crisis; and

(b) if so, what steps are proposed to be taken or are being taken by Government in the matter?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI LAL BAHADUR): (a) and (b). It is true that our tea export trade has been facing keen competition in some of the foreign markets. A small number of non-Indian concerns have disposed of their tea estates in India. No information is however available to suggest that this capital has been transferred to other tea-growing countries. It will not be correct to say that this change in the ownership of tea gardens has threatened a crisis in tea industry.

As suggested by the "Plantation Inquiry Commission, the standard of scrutiny before sanctioning new capital issue is being further improved and at the same time steps are always taken to maintain the inherent strength and competitive powers of Indian tea in export markets.